Leakage in Unit I of Raichur Thermal Power Station

*88. SHRI V. KRISHNA RAO : Will the Minister of ENERGY be pleased to state :

(a) whether there was an abnormal hydrogen leakage in Unit I of the Raichur Thermal Power Station;

(b) if so, whether power generation was suspended as a result thereof;

(c) the loss of revenue because of this incident during the financial year 1985-86; and

(d) the steps taken to avoid such accidents in Unit II of Raichur Thermal Power Station?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) to (d) There was a hydrogen leakage problem in Unit I of the Raichur thermal station which is in the State sector. This resulted in the shut down of the unit to enable BHEL to rectify the defect. According to the Government of Karnataka, the estimated revenue loss due to the shut down was Rs. 690 lakhs. BHEL has carried out the required modifications in Unit II, before its commissioning, to avoid hydrogen leakage.

USE of Natural Gas Fuel for Motor Vehicles

*90. SHRI E, AYYAPU REDDY: Will the Minister of PETROLUEM AND NATURAL GAS be pleased to state;

(a) whether the oil and Natural Gas Commission has achieved success in making use of compressed natural gas as fuel for motor vehicle in the Krishna-Godavari project :

(b) if so, the steps taken to popularise the use of natural gas as fuel for vehicles; and

(c) whether the ONGC is planning to convert its entire transport fleet to the new system which will result in a great saving in fuel? THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) \cdot to (c) ONGC have converted one diesel run truck to enable it to run on compressed natural gas. ONGC. is initially planning to convert ten trucks of its fleet to the use of natural gas by importing conversion kits.

[Translation]

Quota of Maruti Vehicles

*92. SHRI RAJ KUMAR RAI: Will the Minister of INDUSTRY be pleased to state:

(a) the number of dealers appointed by Maruti Udyog Limited in various cities;

(b) whether any criteria have been laid down regarding the number of vehicles of various types to be allotted by Maruti Udyog Limited to their dealers in various cities; and

(c) if so, the details thereof?

THE MINISTER OF STATE THE DEPARTMENT OF PUBLIC ENTER-PRISES IN THE NINISTRY OF INDUSTRY (PROF. K. K. TEWARY); (a) Maruti Udyog Limited have appoint ed 66 dealers in 59 cities upto 27th February, 1987.

(b) and (c) Maruti Standard cars and Flat roof Vans are allocated to dealers at various centres broadly in proportion to booking percentage at that centre. Deluxe Cars, High roof Vans, air conditioned vans and Gypsy are allocated largely on the basis of demand at different centres for open sale.

[English]

Clearance at one Point for Power Project

*95. SHRI SRIBALLAV PANIGRAHI: DR. KRUPASINDHU BHOI:

Will the Minister of ENERGY be pleased to state :